CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO. 170/00031/2019

IN

ORIGINAL APPLICATION NO.170/00456/2017

DATED THIS THE 12TH DAY OF JUNE, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

D. Xaviour
S/o Sri Late D. Aaron
Aged about 61 years
Retired as Research Associate (Physical)
Office of Anthropological Survey of India
Southern Regional Centre
Mysore 26
Residing at Door No. 113, 2nd Main
Railway Layout, Bogadi,
Mysore 570 026
(By Advocate Shri Izzhar Ahmed)

..... Petitioner

Vs.

- 1. Dr. Vinay Kumar,
 Director
 (Head of Office)
 Ministry of Culture
 Anthropological Survey of India
 Indian Museum Complex
 27, Jawahar Lal Nehru Road
 Shashtri Bhawan
 Kolkatta 700 016
- 2. Dr. C.R. Sathyanarayanan Deputy Director (Head of Office) Anthropological Survey of India Ministry of Culture Department of Culture South Regional Centre Bogadi 2nd Stage North Mysore 570 026
- 3. Shri Arun Goel, IAS
 The Secretary
 Ministry of Culture
 Department of Culture
 C Wing, Dr. Rajendra Prasad Road
 Shastri Bhawan
 New Delhi 110 001

....Respondents

(By Shri Vishnu Bhat, Counsel for the Respondents)

ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

A Writ Petition seems to be filed against our order as WP No. 23344/2019. Therefore, CP is dismissed but with liberty. Notices are discharged. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No. 170/00031/2019

Annexure-C1: Copy of the order dated 16.01.2019 in OA No. 456/2017

Annexure-C2: Copy of the representations dated 07.02.2019

* * * * *